

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5396
ANSWERED ON:13.12.2010
AMENDMENT IN MGNREGS
Mahajan Smt. Sumitra

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Government has proposed to amend Mahatma Gandhi National Rural Employment Guarantee Scheme for checking corruption prevailing in MGNREGS in various parts of the country and making the said scheme effective; and

(b) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a) & (b): With a view to check corruption in the implementation of Mahatma Gandhi NREGA and make the scheme effective, the following amendments have been made in the Act:

(i) In order to infuse transparency in wage disbursement, payment of wages to MGNREGA workers has been made mandatory through their accounts in Banks/Post Office by an amendment made in para 31 of Schedule-II of the Act.

(ii) The Ministry has accorded utmost importance to the organization of Social Audits by the Gram Panchayats and issued instructions to the States to make necessary arrangements for the purpose. Amendments have been made in para 13 of Schedule-I of the Act to provide for procedures for conducting social audits. The Ministry has issued instructions to the State Governments for enforcement of the new social audit provisions under NREGA.